

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4764  
ANSWERED ON:19.12.2002  
AGREEMENT WITH GUJARAT ADANI PORT LTD  
AMBATI BRAHMANAIAH;KAILASH MEGHWAL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government have signed any agreement with Gujarat Adani Port Limited to jointly construct 57 kilometerrail line from Adipur to Mundra Port costing about Rs.160 crore;
- (b) if so, the details thereof; and
- (c) the share of the Railways in the income/profit to be earned from this rail route and the criteria followed in determining the Railways' share in the agreement?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4764 BY SHRI KAILASH MEGHWAL AND SHRI A. BRAHMANAIAH TO BE ANSWERED IN LOK SABHA ON 19.12.2002 REGARDING AGREEMENT WITH GUJARAT ADANI PORT LTD.

(a): No, Sir. M/s. Gujarat Adani Port Limited (GAPL) has constructed Railway line from Adipur to Mundra at their own cost.

(b): Ministry of Railways has entered into the agreements to grant permission to GAPL to Build, Own & Maintain this line, and Operation of this will be by the North Western Railway.

(c): Ministry of Railways will operate the line to provide seamless operation. Revenue will be collected by the Railways, which will be apportioned between the Railways and the Gujarat Adani Port Limited on the same lines as amongst zonal Railways after fully recovering the cost incurred by the Railways. In addition, GAPL will pay 2% of the apportioned revenue to the Ministry of Railways as requisite fee.